

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/236(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	UCO BANK VS ANKIT METAL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Financial Creditor
Mr. S.K. Ray, Adv.]
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Kumar Anurag Singh, Adv.] For the Corporate Debtor
Mr. Zain A. Khan, Adv.]

ORDER

1. Learned Senior Counsel for the Financial Creditor present. Learned Counsel for the Corporate Debtor present.
2. In view of the fact that an appeal is preferred against one of the daily orders, before the Hon'ble National Company Law Appellate Tribunal, Principal Bench, New Delhi, this Tribunal will adjourn the matter for a few days to know the fate of the appeal pending before the Hon'ble National Company Law Appellate Tribunal, Principal Bench, New Delhi in Company Appeal (AT) (Insolvency) No. 6-7 of 2024 dated 12th March, 2024.
3. List this matter on **3rd May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)